from the Anganwadi Women Workers Association recently;

- (b) if so, the details of the demand; and
- (c) the action being taken/proposed to be taken by the Government on these demands?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b). The Akhil Bharatiya Anganwadi Kamgar Union and Akhil Bharatiya Anganwadi Karamchari Sanyukta Sangharsh Samiti have given memorandum of demands to the Government mainly demanding the status of Government employees and increase in honorarium of anganwadi workers and helpers.

(c) Government is unable to accept the demand for giving the status of government employees to Anganwadi Workers and helpers as it will be against the principle of the Integrated Child Development Services Scheme which is based on voluntary and community participation of village women who work on part-time (4 1/2 hours daily) basis as voluntary workers selected from the local community. As regard revision of honorarium of the Workers and Helpers the matter is receiving the Government's utmost attention.

## Progress made Under Integrated Child Development Scheme

335. SHRI B. DEVARAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have conducted any State-wise survey regarding the progress made under the Integrated Child Development Scheme in the country during the last three years; year-wise;

- (b) if so, the number of children and mothers receiving supplementary nutrition and children attending pre-school education benefited under the Scheme during the said period, State-wise; and
- (c) the amount spent by way of raising the nutrition status, enhancing the awareness of mothers and improving the immunisation coverage of children and mothers in the rural, tribal, drought and flood-prone areas during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) The Integrated Child Development Services (ICDS) Scheme is studied extensively time to time. This Department has got studies conducted on different aspects of ICDS invarious States through research institutions and Universities as below:—

Year of Survey	No. of studies conducted
1	2
1987-88	8
1988-89	12
1989-90	4

In addition, the National Institute of Public Cooperation and Child Development, a technical arm of this Department, has undertaken a study on 4 ICDS projects located in Bihar, Haryana, Madhya Pradesh, Uttar Pradesh and Rajasthan during 1990-91.

Further, during the last 3 years, Central Technical Committee, (at AIIMS) New Delhi, monitoring the health and nutrition component of ICDS, has conducted various surveys in different parts of the country as below:—

No.	2
1987-88	80
1988-89	41

(b) The monitoring of ICDS Scheme is done at Central level, State level and Project level. At the Central level this is done in the Department on the basis of data received from CDPOs as well as State authorities. Health and nutrition component is monitored by Central Technical Committee. State-wise information as on 31.12.90 regarding the number of children and mothers receiving supplementary nutrition and children attending pre-school education under the ICDS Scheme is attached as Statement-I.

(c) Under the ICDS Scheme, projects are sanctioned at block level and on an

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average nearly 100 Anganwadis are sanctioned in one ICDS Project in Rural areas and Urban slums. In tribal areas the average is nearly 50 Anganwadis in an ICDS project. Nearly 89% ICDS projects are sanctioned in rural and tribal areas. These areas have higher concentration of Scheduled Caste population and people living below the poverty line.

Statement-II indicating the State-wise amount spent on ICDS Scheme (other than supplementary nutrition as the same is borne by the State Governments) during the last three years is attached.

Statement-III indicating the expenditure incurred on immunisation, by the Ministry of Health and Family Welfare during the period is attached.

Government of India provides nutrition support in cash and kind to the State Governments and Union Territories. The details of such assistance are given in Statement-IV.

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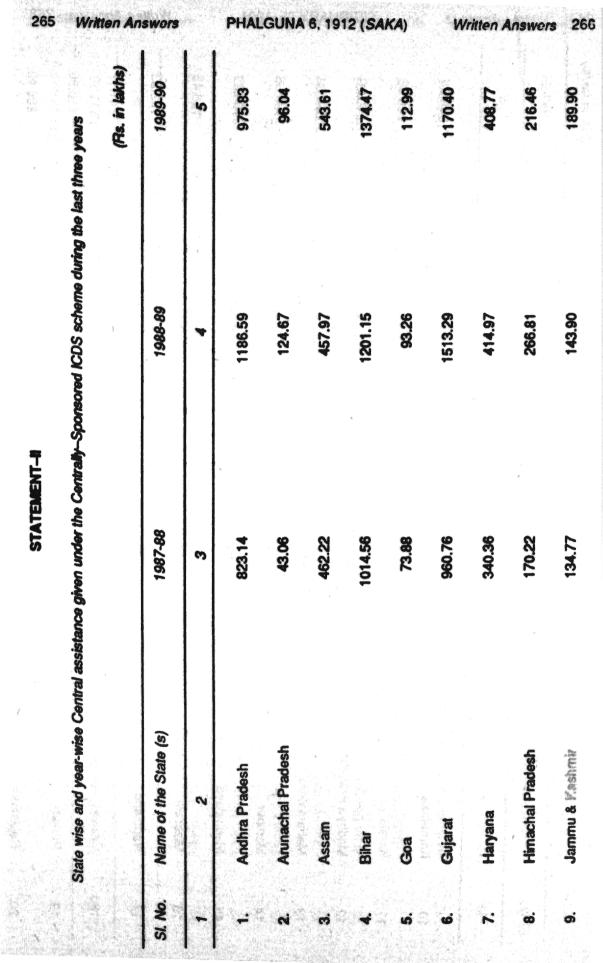
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			•					(Figures	(Figures in 000,s)	261
SI. No.	State/UT		Supplementary Nutrition	y Nutrition			Pre-school education	ducation		Wri
		March 88	March 89	March 90	Dec. 90	March 88	March 89	March 90	Dec. 90	tten Ar
-	2	8	4	5	9	2	8	6	10	nswers
18	Orissa	746.82	726.09	770.95	847.82	172.38	176.10	202.41	200.94	Pl
19.	Punjab	249.21	244.09	254.18	218.10	136.17	139.61	145.82	150.58	HALGL
20.	Rajasthan	576.77	748.38	760.41	727.99	257.70	351.19	356.50	319.80	JNA 6,
21.	Sikkim	14.10	15.00	16.25	18.32	5.57	5.80	5.80	6.02	1912 (
Ø	Tamil Nadu	296.32	356.23	360.50	399.40	169.03	193.58	203.19	230.11	SAKA
83	Tripura	51.96	57.24	67.34	59.75	20.97	30.05	38.53	35.88	
<b>2</b> 4.	Uttar Pradesh	1148.03	1481.84	1319.75	1249.88	551.47	707.91	707.72	711.86	Writte
55.	West Bengal	864.85	1010.46	1017.27	946.16	425.76	493.88	517.93	593.80	n Ans
26.	A & N Islands	14.66	14.85	25.04	22.71	6.65	6.47	11.35	10.70	wers
27.	Chandigarh	10.14	10.54	10.60	10.20	7.10	6.90	7.22	6.82	262
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St. No.	State/UT		Supplementary Nutrition	y Nutrition			Pre-school education	ducation	
		March 88	March 89	March 90	Dec. 90	March 88	March 89	March 90	Dec. 90
-	2	6	4	5	9	2	80	6	01
28.	D & N Haveli	8.99	6.90	12.78	12.84	2.23	2.24	3.03	294
29.	Delhi	358.38	331.47	339.58	338.93	126.25	113.30	113.76	109.07
30.	Daman & Diu	5.88	5.77	5.80	5.99	2.63	2.47	2.43	2.53
3.	Lakshadweep	8.26	8.57	8.10	8.46	1.22	1.13	1.31	12
35.	Pondicherry	37.60	49.45	47,36	44.25	13.52	15.97	15.13	14.62
	All India	11451.14	13357.35	14052.07	14423.09	5248.03	6025.08	6436.39	6742.24

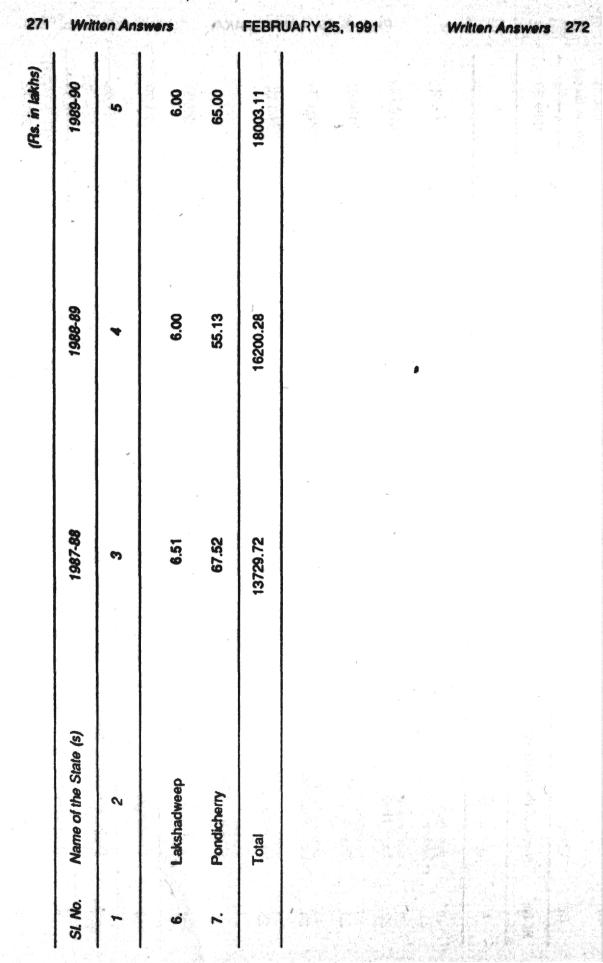
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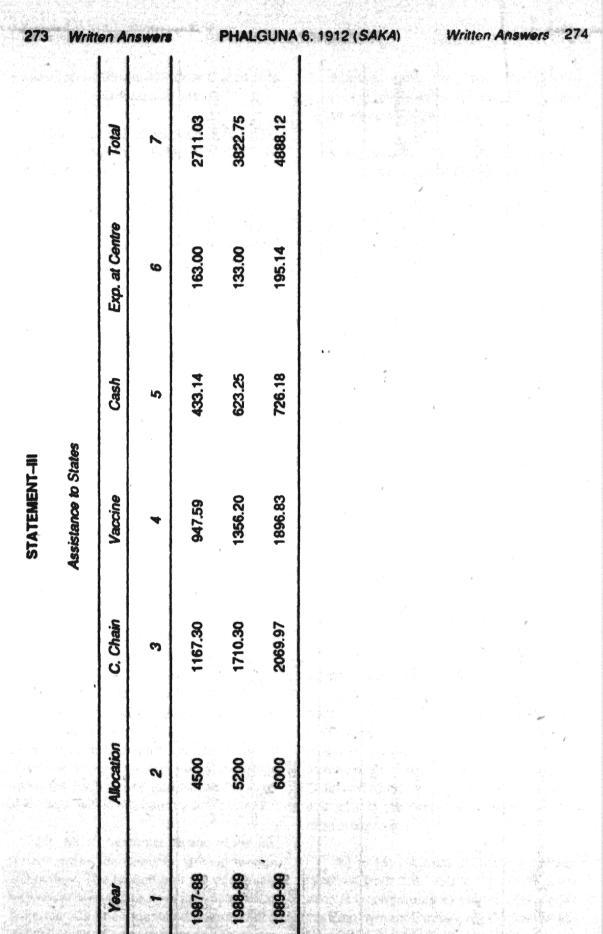
Answers



40		•		(Rs. in lakhs)	267
SI. No.	Name of the State (s)	1987-88	1988-89	1989-90	Wri
	2	m	4	9	tten Al
t 0	Karnataka	987.40	926.16	1048.74	nswers I
· =	Kerala	481.72	625.15	566.56	T.
12.	Madhya Pradesh	1060.34	1242.67	1390.29	FEB
13.	Maharashtra	1907.02	1282.58	1670.94	RUAR
, <b>4</b>	Manipur	93.68	133.23	198.65	Y 25,
15.	Meghalaya	73.90	128.53	133.23	1991
16	Mizoram	116.00	136.54	156.45	
4	Nagaland	133.17	181.41	182.33	Write
<u>e</u>	Orissa	466.61	775.83	941.17	en Ans
<u>si</u>	Punjab	323.61	513.00	410.36	Swers
8	Rajasthan	767.42	787.00	888.40	268

				(Rs. in lakhs)	269
SI. No.	Name of the State (s)	1987-88	1988-89	1989-90	Wri
-	7	3	4	\$	tten Ans
21.	Sikkim	27.83	31.00	37.73	wers
8	Tamil Nadu	564.76	529.91	810.73	PI
83	Tripura	123.93	130.37	213.01	HALGL
24.	Uttar Pradesh	115.37	1493.13	2238.76	JNA 6,
ĸi	West Bengal	1041.89	1467.01	1563.17	1912
	UNION TERRITORY (S)				(SAKA
÷	Andaman and Nicobar Islands	22.24	25.00	27.00	)
2	Chandigarh	23.44	21.50	21.00	Writte
8	Dadra and Nagar Haveli	11.75	11.00	11.00	en Ans
	Daman and Diu	6.03	8.00	8.00	wers
ď	Delhi	244.61	287.52	291.12	270





1988-89

1989-90

1987-88

Year

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